

SPECIAL BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2019
IA(I.B.C)/740(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	J. D. INDIA CORPORATION VS NARESH RETAIL MART LLP
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Namrata Basu, Adv. : For Liquidator
Ms. Anushka Dhar, Adv.
Mr. Netai Basak, Liquidator

ORDER

1. Ld. Counsel for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/740(KB)2024**
 - i. This IA has been filed for taking on record Progress Report at page 14-71.
This IA is accompanied by an affidavit of liquidator at page 14-71.
 - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**